

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 2 of 2014 in
Appeal No. 165 of 2012**

Dated : 23rd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. Appellant(s)/
Review Petitioner (s)**

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1

ORDER

At the request of the Learned Counsel for the Appellant, post
the matter on **26.05.2014**.

**(Rakesh Nath)
Technical Member
pr/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**